

(Open Court)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH

Dated, Allahabad, this 30th January, 2001

CORAM : Hon'ble Mr.S.Dayal, Member(A)
Hon'ble Mr.Rafiq Uddin, Member(J)

original Application No.1494/2000

Brijendra Singh S/o Shri Badan Singh
at present posted as District Magistrate,
Banda

.....Applicant

Counsel for the applicant : Shri Suresh Singh

V E R S U S

1. Union of India through Secretary,
Department of Personnel, New Delhi
2. Union Public Service Commission through
Secretary, Union Public Service Commission,
New Delhi
3. State of Uttar Pradesh through Chief Secretary
Government of U.P., Lucknow.

.....Respondents

Counsel for the Respondents :

O R D E R (open court)

(Order by Hon'ble Mr.S.Dayal, AM)

30.1.2001

Hon'ble Mr.S.Dayal, AM
Hon'ble Mr.Rafiq Uddin, JM

Shri Suresh Singh, Learned Counsel for the applicant. Learned Counsel for the applicant has presented his argument for admission.

We find that the applicant has challenged non-selection of the applicant to the I.A.S. from 1991 to 1996 and seeks review the case of the applicant for promotion to the I.A.S. with reference to the aforesaid years in which he was not selected.

It has been mentioned in para 4 that the applicant has already filed O.A.741 of 1996 challenging the recommendation of Selection Committee which was held in 1996. Now through the present O.A. what has sought to be challenged is the D.P.C. held in the earlier years as well as this year. This is not maintainable as it is barred by limitation.

JK
JM

AM

kkc